

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI K. RAMAMURTHY : Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*
(Amendment of article 74, etc.)

[English]

SHRI K. RAMAMURTHY : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI K. RAMAMURTHY : Sir, I introduce the Bill.

15.39 hrs.

CONSTITUENT ASSEMBLY BILL*

[English]

SHRI K. RAMAMURTHY : Sir, I beg to move for leave to introduce a Bill to provide for convening of a Constituent Assembly of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for convening of a Constituent Assembly of India."

The motion was adopted.

SHRI K. RAMAMURTHY : Sir, I introduce the Bill.

IMPORT AND EXPORT TRADE BILL*

[English]

SHRI K. RAMAMURTHY : (Krishnagiri) : Sir, I beg to move for leave to introduce a Bill to provide for the taking over of the import and export trade by the Central Government or an agency set up for that purpose.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for taking over of the import and export trade by the Central Government an agency set up for that purpose."

The motion was adopted.

SHRI K. RAMAMURTHY : Sir, I introduce the Bill.

15.40 hrs.

CEILING ON MARRIAGE EXPENSES BILL*

[English]

SHRI MOOL CHAND DAGA (Pali) : I beg to move for leave to introduce a Bill to provide for ceiling on marriage expenses.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for ceiling on marriage expenses."

The motion was adopted.

SHRI MOOL CHAND DAGA : I introduce the Bill.

15.41 hrs.

SALARIES AND ALLOWANCES OF MINISTERS (AMENDMENT) BILL

(Substitution of Section 3)

[English]

SHRI MOOL CHAND DAGA (Pali) : I beg to move for leave to introduce a Bill further to amend the Salaries and Allowances of Ministers Act, 1952.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Ministers Act, 1952."

The motion was adopted.

SHRI MOOL CHAND DAGA introduce the Bill.

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